Annexure-7

Name of the corporate debtor: M.P. Enterprises and Associates Limited in liquidation Updated List of creditors 18/05/2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Cla	aimant	Details of claim received								Amount of claim under verification	Amount of claim not admitted	Remarks, if any
- 101		Government Dept	Date of receipt		Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set off			
	Employee State Insurance Corporation	ESIC	22-03-2024	3,28,23,096	3,28,23,096	ESIC	No		0	0			Provisionally admitted
2	Profession Tax	PT	05-06-2023	15,40,727	15,40,727	PT	No		0	0			
3	GST	GST	20-03-2024									-	Claim revisted on request by the dept
4	GST revised claim	GST	07-03-2025	84,97,25,333	84,97,25,333								Provisionally admitted
5	TDS	TDS	29-02-2024	26,160	26,160	TDS	No		0	0			
6	PF	EPFO	16-04-2024	4,50,02,845		dues, Interest and damages	No					4,50,02,845	Claim received after due date
7	RTO	Pimpri Chinchwad	30-04-2024	2,79,70,206								2,79,70,206	Claim received after due date, list of vehicles not correct
8	RTO	Pen Raigarh	10-01-2025	1,51,93,919		Tax, Fine	No				1,51,93,919		Claim received after due date
9	RTO	Thane	05-02-2025	9,48,55,221		Tax, Fine	No		0	0	9,48,55,221		Claim received after due date
10	RTO	Pune	11-03-2025	6,95,43,688		Tax, Fine	No		0	0			
	•					Tax, Fine	No		0	0	6,95,43,688.00		Claim received after due date
	•		Total	1,13,66,81,195	88,41,15,316	-	-		-	-	17,95,92,828	7,29,73,051.00	-

Claim in Form C not received from RTO Wadala